

GOVERNMENT OF INDIA
MINISTRY OF EXTENRAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO-1841
TO BE ANSWERED ON- 22/12/2022

TRAVEL ADVISORY BY THE US FOR TRAVELLING TO INDIA

1841. # SHRI RAJMANI PATEL:

SHRI NARANBHAI J. RATHWA:

Will the MINISTER OF EXTERNAL AFFAIRS be pleased to state:

(a) whether the United States of America (USA) have recently issued an US travel advisory asking its citizens to exercise “increased caution” while travelling to India due to the high rate of crimes and terrorism;

(b) if so, the details in this regard;

(c) whether this travel advisory by the US is supported by any facts and if so, the details thereof; and

(d) the action Government is contemplating to review the travel advisory so that the risk in India for US travelers can be dispelled?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a) to (d) The Government of United States of America issues travel advisories with levels of advice ranging from 1 to 4.

The U.S. travel advisory for India is at “Level 2: Exercise increased caution” and recommends that U.S. citizens travelling to India may exercise increased caution due to crime and terrorism.

The Government of India is regularly engaged with the Government of U.S.A. on all matters of mutual interest, including the ease of travel between the two countries. We have conveyed that there should be no concern about the safety of U.S. citizens in India and that it is important to ensure mobility and travel between the two countries in view of our robust people-to-people linkages, which have been mutually beneficial.
